

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.69/Chd/Pb/2018

In the matter of:

Punjab Accumulators Pvt. Ltd. ...Petitioner.

Vs.

Registrar of Companies, Punjab & Chandigarh. ...Respondent.

Present: Mr. Yash Pal Gupta, Advocate for Mr. Karanveer Jindial,
Advocate for the petitioner.

List the matter on 28.08.2018 for re-hearing since the arguing counsel is stated
to be in some personal difficulty today.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

August 27, 2018
arora